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CCP 79/88.

Shri H.S. Choudhary Vs. U.O.I & Ors.

16.5.1988.

Applicant through counsel Shri B.B. Srivastava.

On behalf of the respondents Shri P.P. Khurana, counsel is present.

In view of the Office Memorandum No.2178/53/DTD&P (Air)/ADMIN(A) dated 9th May, 1988 issued by the Director TD&P(Air), Directorate of Technical Development & Production (Air), Ministry of Defence, New Delhi this CCP need not be pursued any further. Even in the counter it is stated that the applicant continues in service. Notice of contempt is, therefore, discharged and C.C.P. is dismissed.


(Kaushal Kumar)

Member

16.5.1988.


(K. Madhava Reddy)

Chairman

16.5.1988.